

കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
 PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ആഗസ്റ്റ് 25 25th August 2020 1196 ചിങ്ങം 9 9th Chingam 1196 1942 ഭാദ്രം 3 3rd Bhadra 1942	നമ്പർ } No. } 34
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PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Biju K K, Kanattil House, 2/798, Konchery, Fort Kochi P. O., Kochi, Ernakulam District, Pin-682 001, holder of S. S. L. C. No. H 408514 with Register No. 371608 of March 2008 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 155458 with Register No. 6161224 of March 2010 and Certificate No. HSE 542623 with Register No. 6161224 of June 2010 (Say) issued from Board of Higher Secondary Examination, Government of Kerala, Driving Licence No. 43/5121/2010 dated 11-4-2018 issued by Asst. LA Mattancherry, Electoral Identity Card No. YBC0107870 dated 12-8-2010 issued by the Electoral Registration Officer, Kochi LA Constituency, PAN Card with Permanent Account No. BTPPB 5949A issued from the Income Tax Department, Government of India, also known as Biju in the Birth Certificate with Registration

No. 3290 date of Registration 18-7-1991 issued by Health Officer and Registrar of Births and Deaths Corporation of Cochin, known as Biju Kanattil Kabeer in the Passport No. J8573864 issued on 25-11-2011 issued by Regional Passport Officer, Cochin, known as K K Biju in the Ration Card No. 1733016660 (at Sl. No. 3) dated 15-3-2017 issued by C. R. O. Kochi, is one and the same person. Hereafter I have changed my name as Shafeer Ahmad K K and have changed my signature as shown below :

Old Signature :

New Signature :

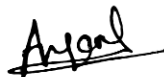
This change will come into effect in all records related to me.

Fort Kochi,
 25-6-2020.

Biju K K

NOTIFICATION

It is hereby notified for the information of all authorities concerned that the public that I, Ansal Babu V A, Varavalappil House, Thaikkattukara P. O., Aluva, Ernakulam District, Pin-683 106, holder of S. S. L. C. No. K 215919 with Register No. 359614 of March 2010 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 1257038 with Register No. 8151639 of March 2012 issued from Board of Higher Secondary Examination, Government of Kerala, Degree of Bachelor of Commerce Certificate Sl. No. AA 149440 with Register 120050047181 dated 17th March 2017 issued by Vice-Chancellor, Mahatma Gandhi University, Kottayam, Degree of Master of Business Administration (Logistics & Supply Chain Management) Certificate E. No. 80005 with Register 15NLG5529 dated 14th November 2017 issued by Vice-Chancellor, Bharathiar University, Coimbatore, Birth Certificate with Registration No. 25/1995 date of Registration 4-1-1995 issued by Registrar of Births and Deaths, Changanasari Municipality, Employment Exchange Identity Card with Registration No. 573/10 date of Registration 22-5-2010 issued from Town Employment Exchange, Aluva, PAN Card with Permanent Account No. CDCPA6098K issued from the Income Tax Department, Government of India, Duplicate Driving Licence No. 41/6145/2013 dated 21-12-2016 issued by Asst. LA Aluva, and in the Ration Card No. 1736103261 (at Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer, Aluva, also known as Ansal Babu in the Electoral Identity Card No. UZO1705698 dated 7-4-2019 issued by the Electoral Registration Officer, Aluva Assembly Constituency, known as Ansal Babu Varavalappil Abdul Azeez in the Passport No. R5233191 issued on 21-10-2017 issued by Regional Passport Officer, Regional Passport Office, Cochin is one and the same person. Hereafter I have changed my name as Ansal V A and have changed my signature as shown below :

Old Signature : 

New Signature : 

This change will come into effect in all records related to me.

Aluva,
25-6-2020.

ANSAL BABU V A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Josemon V, Melevila Puthen Veedu, Tholloor, Edamulackal P. O., Anchal, Punalur Taluk, Kollam District, Pin-691 306, holder of S. S. L. C. Book (Duplicate) No. BJ 711790 with Register No. 380740 of March 1997; in the Driving Licence No. 25/1090/2013, dated 25-2-2020, issued by ALA Punalur; known as Josemon in the Ration Card No. 1272028319 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Punalur; and known as Josemon Vilson in the PAN Card No. AEJVPV8814J issued from the Income Tax Department, Government of India; is one and the same person. Hereafter I have changed my name as Santhosh Kumar. V.

This change will come into effect in all records related to me.

Anchal,
3-3-2020.

JOSEMON V

NOTIFICATION

It is hereby notified for the information for all authorities concerned and the public that I, Binesh K. K., Kayichira House, Cheepunkal P. O., Kottayam Taluk, Kottayam District, Pin-686 563, holder of Extract of School Admission Register with Admission No. 7009, date of Admission 18-5-1987 issued by the Headmistress, Govt. D. V. H. S. S. Vechoor have embraced Hinduism from Christian Cheramar Community as per Suddhi Certificate No. 28815/2020 dated 7-3-2020 issued from Aryasamaj Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu Cheramar Community.

This change will come into effect in all records related to me.

Cheepunkal,
24-6-2020.

BINESH K. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bijy. S, Aduparayil House, Puthuvely P. O. Meenachil Taluk, Kottayam, Pin-686 636, holder of S. S. L. C. Book No. F 421507 with Register No. 445432 of March 1985, Employment Certificate No. P& A/GC/470, dated 23-6-2020 issued from Traco Cable Company Limited, Irimpanam, Thripunithura, Ernakulam District-682 309. Driving Licence No. 17/1004/1990, dated 30-4-2016, issued by Asst. L.A Uzhavoor, and as Bijy. S in the PAN Card No. HSYPS7723H, issued from Income Tax Department, Govt. of India and also known as Bijy in the Election Identity Card No. AUM0549840, dated 20-9-2015, issued by Electoral Registration Officer, Kaduthuruthy LA Constituency, Ration Card No. 1527073165 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Meenachil is one and the same person. Hereafter I will be known by the name Bijy. S only.

This change will come into effect in all records related to me.

Puthuvely,
22-6-2020.

BIJY. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Annamma Philip, Palackal House, Ponkunnam P. O., Kanjirappally Taluk, Kottayam, Pin-686 506, holder of S. S. L. C. Book No. E 306443 with Register No. 515759 of March 1994, Election Identity Card No. HZQ1194307, dated 24-6-2015, issued by Electoral Registration Officer, Kanjirappally LA Constituency, Marriage Certificate No. 3/2000, dated 28-4-2000, issued by Marriage Officer, Kanjirappally, Ration Card No. 1526055587 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Kanjirappally, PAN Card No. FKPPP4608K, issued from Income Tax Department, Govt. of India, Employment Certificate dated 3-6-2020, issued from Santhinikethan Hospital, Ponkunnam, Employment Exchange Identity Card with Registration No. W2858/2002, dated 9-8-2002, issued from Employment Exchange, Kanjirappally, in the S. S. L. C. of my son Amal Kannan with S. S. L. C. No. R 125417, Register No. 547533 of March 2016, in the Birth Certificate of my son Athul Kannan with Registration No. 1939/04, date of Registration 12-10-2004, issued by Secretary & Registrar of Births & Deaths, Chirakkadavu Grama Panchayat (Special Grade) and also

known as Annamma in the Birth Certificate of my son Amal Kannan with Registration No. 1432, date of Registration 1-7-2000, issued by Secretary & Registrar of Births & Deaths, Chirakkadavu Grama Panchayat (Special Grade) is one and the same person. I have embraced Hinduism from Christian, Orthodox Community as per Suddhi Certificate No. 28793/2020, dated 10-2-2020, issued from Aryasamaj, Trivandrum with a new name Sini Kannan. Hereafter I will be a member of Hindu Religion and have changed my name as Sini Kannan consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Ponkunnam,
18-6-2020.

ANNAMMA PHILIP

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sabu K. P, Chelikuzhiyil House, Yendayar P. O., Koottickal, Kanjirappally Taluk, Kottayam, Pin-686 514, holder of S. S. L. C. Book No. E 796282 with Register No. 391707 of March 1987, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28779/2020, dated 29-1-2020, issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

It is further notified that my minor son Abhishek Sabu, holder of Extract of School Admission Register with Admission No. 5525, date of Admission 25-5-2017, issued by Headmistress, J. J. M. M. H. S. S., Yendayar have embraced Hinduism from Christian, Cheramar Community as per the above Suddhi Certificate with the same name. Hereafter he will be a member of Hindu, Cheramar Community.

It is again notified that my another minor daughter Akhitha Sabu, holder of Extract of School Admission Register with Admission No. 1509, date of Admission 29-5-2017, issued by Headmistress, R.S.M. UP School, Kodunga, Elamkadu have embraced Hinduism from Christian, Cheramar Community as per the above Suddhi Certificate with the same name. Hereafter she will be a member of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Yendayar,
18-6-2020.

SABU K. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunil Mathew, XL 1512, Puthanpurakkal House, Cannon Shed Road, Opp. Main Boat Jetty, Ernakulam P. O., Ernakulam District, Pin-682 011, have changed the name of my minor daughter Kripa Sunil holder of Birth Certificate with Registration 254/2007 date of Registration 4-1-2007 issued from Health Supervisor Corporation of Cochin, School Certificate with Admission No. 6152 date of Admission 19-2-2013 issued by the Principal, The Choice School, Kochi, and in the Ration Card No. 1732077590 (at Sl. No. 3) dated 15-3-2017 issued by the C.R.O. Ernakulam, as Kripa Sunil Mathew.

This change will come into effect in all records related to her.

29-6-2020.

SUNIL MATHEW

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sheena John, Chalil House, Vazhappilly, Mudavoor P. O., Muvattupuzha, Ernakulam District, Pin-686 669, holder of Abstract of Admission Register with Admission No. 3850 date of Admission 3-6-1985 issued from St. John's U. P. School Kaloor, in the Birth Certificate with Registration No. 669/2011 date of Registration 29-3-2011 issued by Registrar of Birth & Death Aikaranad Grama Panchayath of my minor son Vijay. C. V, also known as Sheena in the Marriage Certificate No. 08/2010 dated 29-3-2010 issued by Marriage Officer Kalloorkad, in the Ration Card No. 1740079719 dated 15-3-2017 issued by Taluk Supply Officer, Muvattupuzha, and in the Election Identity Card No. SOF0002220 dated 25-4-2012 issued by Electoral Registration Officer Muvattupuzha LA Constituency, known as Sheena Velu in the Birth Certificate with Register No. 1326/2014 date of Registration 12-6-2014 issued by Registrar of Birth & Death Aikaranad Grama Panchayath of my minor daughter Viveka. V is one and the same person. I have embraced Hinduism from Christian Cheramar Community as per Sudhi Certificate with Ref. No. 28820/2020 dated 15-6-2020 issued from Aryasamaj Thiruvananthapuram with a new name Sheena C. J. Hereafter I will be a member of Hindu Cheramar Community and have changed my name as Sheena Velu consequent on my marriage.

This change will come into effect in all records related to me.

Muvattupuzha,
7-7-2020.

SHEENA JOHN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, P A Joy, Parappalil House, Periyappuram P. O., Ernakulam District, Pin-686 667, holder of Extract of the School Admission Register with Admission No. 869 date of Admission 26-5-1958 issued by Headmaster Govt. U. P. School Onakoor South, Driving Licence No. 35/71/1984 dated 10-1-2017 issued by Asst. LA Muvattupuzha, also known as Joy Parappalil Abraham in the Passport No. R4124087 issued on 13-9-2017 issued by Regional Passport Officer, Regional Passport Office Cochin, is one and the same person. Hereafter I have changed my name as Joy Abraham.

This change will come into effect in all records related to me.

Periyappuram,
3-7-2020.

P A JOY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vishnu Jayan, 2A, Abad Olympus, Raghavan Pillai Road, Edappally P. O., Ernakulam District, Pin-682 024, holder of All India Secondary School Examination 2006 Certificate with Sl. No. 2006 032724 with Roll No. 4124476 issued from Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination 2008 Certificate Sl. No. SSCE/2008/222364 with Roll No. 4211476 issued from Central Board of Secondary Education, Delhi, Certificate in Planning and Entrepreneurship Certificate with Sl. No. A 698 dated 15-6-2012 issued from The Indian Institute of Planning & Management, Graduate Degree in Management (GDM) Certificate dated 30th November 2011 issued from International Management Institute, Brussels, Advanced Global Management Programme from Texas Executive Education at McCombs School of Business dated November 16-20, 2009 issued from The University of Texas at Austin, PAN Card No. AQFJP3901N issued from Income Tax Department, Govt. of India, Driving Licence No. 7/4412/2008 dated 24-6-2008 issued by Asst. LA Ernakulam, Birth Certificate with Registration No. 2072 date of Registration 22-5-1990 issued from Alwaye Municipality, Marriage Certificate No. 3911/2020 with Registration No. 105/2020 date of Registration 3-7-2020 issued from Chottanikkara Grama Panchayat, also known as Jayan Vishnu in the Passport No. L 5430684 date of issue 10-10-2013 issued by Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed my name as Vishnu Jayan.

This change will come into effect in all records related to me.

Edappally,
7-7-2020.

VISHNU JAYAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Darly. A. J, Koilparambil House, Love Dale, Pullardesham Road, Palluruthy P. O., Ernakulam District, Pin-682 006, holder of S. S. L. C. Book No. 559614 with Register No. 205002 of March 1978, Pre-Degree Examination Certificate with Register No. 195319 of April 1980 issued from University of Kerala, General Nursing and Midwifery Certificate with Registration No. 5135 dated 1st November 1984 issued from The Kerala Nurses And Midwives Council, Trivandrum, Dependent of Ex-Servicemen (ESM) Identity Card No. KER-12/11456/D1 with Serial No. D094242 issued by Asst. Zila Sainik Welfare Officer, Ernakulam, Pension Payment Order No. 111936440 dated 25-2-2019 issued from the Office of the PRL Account General (A&E) Kerala, in the PAN Card No. ASLPD6074G issued from Income Tax Department Govt. of India, Ration Card No. 1733046215 dated 15-3-2017 issued by the City Rationing Officer, Kochi, in the Secondary School Leaving Certificate No. L.110750 with Register No. 274184 of March 2011 issued from Board of Public Examinations Kerala of my son Perzcy Andrews M, also known as Darley in the Election Identity Card No. JGQ 1425636 dated 23-2-2001 issued by Electoral Registration Officer Pulluruthy LA Constituency, known as Anithottam Joseph Darly in the Marriage Certificate dated 4th August 1994 issued from St. Joseph's Church Chirakkal Kochi, in the Birth Certificate Serial No. RIY/C/BR/44/1996 dated 8th January 1996 issued from Embassy of India Riyadh of my son Perzcy Andrews M, in the Passport No. T9598992 date of issue 15-10-2019 issued by Deputy Passport Officer, Regional Passport Office, Kochi, known as Darly Andrews in the Sailor's Service and Discharge Certificate Book No. 8986 issued from Indian Navy of my husband Michael Andrews, in the Pension Payment Order No. 09/9/B/S/01681/95 issued from Office of the C.D.A (NAVY) Bombay of my husband Michael Andrews is one and the same person. Hereafter I will be known by the name Darly A. J only.

This change will come into effect in all records related to me.

Palluruthy,
6-7-2020.

DARLY. A. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Athira S Dinesh, Sreevilas House, Methala P. O., Kuruppampady, Ernakulam District, Pin-683 545, holder of S. S. L. C. No. G 077839 with Register No. 266661 of March 2007, Higher Secondary Examination (Class XII) Certificate No. HSE A 457157 with Register No. 5156633 of March 2009 issued from Board of Higher Secondary

Examinations, Kerala, Degree of Bachelor of Technology, (Electronics and Communication Engineering) Certificate No. AA121094 with Register No. 10016484 of November 2014 issued from Mahatma Gandhi University, Kottayam, PAN Card No. CFUPD8145N issued from Income Tax Department Govt. of India, Election Identity Card No. URJ0168716 dated 22-10-2015 issued by Electoral Registration Officer Perumbavoor Assembly Constituency, Driving Licence No. 40/4244/2014 dated 5-8-2014 issued by Asst.LA Perumbavoor, Birth Certificate with Registration No. 333/1992 date of Registration 12-5-1992 issued from Koothattukulam Municipality, Marriage Certificate No. 3911/2020 with Registration No. 105/2020 date of Registration 3-7-2020 issued from Chottanikkara Grama Panchayat, also known as Dinesh Athira Sreevilas in the Passport No. Z4465481 date of issue 16-1-2018 issued by Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed my name as Athira S Dinesh.

This change will come into effect in all records related to me.

Perumbavoor,
8-7-2020.

ATHIRA S DINESH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jiby Kuriakose, Pokattu House, Chelad P. O., Kothamangalam Taluk, Ernakulam District, Pin-686 681, holder of S. S. L. C. Book No. E 195394 with Register No. 281700 of March 1992 issued from Department of General Education Kerala State, Electoral Identity Card No. GJK1121094 dated 9-12-2014 issued by the Electoral Registration Officer, Kothamangalam Assembly Constituency, Passport No. T 4683996 issued on 13-3-2019 issued by Regional Passport Officer, Regional Passport Office, Cochin, Ration Card No. 1739065611 (Sl. No. 1) dated 1-7-2020 issued by the Taluk Supply Officer, Kothamangalam, also known as Jiby Steephan Nee Jiby Kuriakose in the Marriage Certificate App. No. 1654/09 and Regn. No. 76/10 date of issue 14th day of January 2010 issued from Marriage Officer Mumbai, known as Jiby Steephan in the Pension Payment Order with P. P. O. No. 09/097/B/S/002692/2011 dated 17-11-2011 issued from The Office of the Principal, CDA (Navy) Mumbai. of my husband Steephan P. K Rank CPO (Personal No. 176232-B) in the Service and Release Certificate S No. 45450 issued by Officer in-Charge Release Centre Indian Navy, of my husband Steephan P. K, is one and the same person. Hereafter I will be known by the name Jiby Kuriakose only.

This change will come into effect in all records related to me.

Chelad,
10-7-2020.

JIBY KURIAKOSE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kunjumol P. E, Malamukalil House, Varappetty P. O., Kothamangalam Taluk, Ernakulam District, Pin-686 691, holder of S. S. L. C. B No. 385804 with Register Number 627442 of March 2002 issued from Board of Public Examinations, Kerala, Cutting and Tailoring Certificate No. 1464/2018-19 with Adm. No. 6400 issued from Govt. Polytechnic College, Chelad, Saree Designing Certificate No. 1694/2018-19 with Admn. No. 6721 issued from Govt. Polytechnic College, Chelad, in the Birth Certificate with Registration No. 422/2005 date of Registration 24-2-2005 issued from Kothamangalam Municipality, of my minor son Irfan M S, and in the Birth Certificate with Registration No. 1951/2008 date of Registration 3-9-2008 issued from Kothamangalam Municipality, of my minor son Ishan M S, also known as Kunjumol in the Extract of Admission Register with Admission No. 9219 date of Admission 25-5-2015 issued by Headmistress N.S.S. H.S. S., Varappetty, of my minor son Irfan M S, and in the Extract of Admission Register Admission No. 9648 date of Admission 31-5-2019 issued by Headmistress N.S.S. H. S. S., Varappetty, of my minor son Ishan M S, in the Electoral Identity Card No. JHF1639780 dated 7-2-2005 issued by the Electoral Registration Officer, Kothamangalam LA Constituency, in the Ration Card No. 1739039690 (at Sl. No. 7) dated 15-3-2017 issued by the Taluk Supply Officer, Kothamangalam, is one and the same person. Hereafter I have changed my name as Fathima P E and will sign accordingly.

This change will come into effect in all records related to me.

Varappetty,
9-7-2020.

KUNJUMOL P. E

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Devika Dinesh. T, TC-26/689 (12/2965), T. C. KunhiAmm Trust Building, Palace Road, Thrissur City Post, Thrissur Taluk, Thrissur District, Pin Code-680 020, holder of S. S. L. C. Book C No. 213628, with Register No. 545896, of March 2002, Board of Public Examination, Kerala, Higher Secondary Examination Certificate No. HSE.0319806, with Register No. 1292532, of March 2004, Board of Higher Secondary Examination, Government of Kerala, Bachelor of Science (B.Sc.) Degree Certificate No. 110922, with Register No. 205890, of April 2007, of University of Calicut, Master of Arts (M.A) Degree Certificate No. 248189, with Register No. SKAHMEG003, of August 2009, of University of Calicut, Bachelor of Education (B.Ed.) Degree Certificate No. 0414315, with Register No. CIALTEG003, of

October 2012, of University of Calicut, State Eligibility Test (SET) Certificate No. 01100, Folio No. 61307, Roll No. 68070267, of Directorate of Higher Secondary Education, Government of Kerala, Certificate in Basic Counselling Course, Certificate No. 068838, with Register No. F/17783/17, of March 2018, Chair of Christian Studies and Research, of University of Calicut, National Service Scheme (NSS) Certificate No. 100893, for the period 2004-2006, of University of Calicut, Driving License No. 8/6950/2015, dated 8-7-2015, issued by the Assistant Licensing Authority, Thrissur, Electoral Identity Card No. LJL1743632, dated 27-4-2017, issued by the Electoral Registration Officer, Thrissur LA Constituency, Caste Certificate No. 318/2020 dated 8-6-2020, issued by the Village Officer, Thrissur, also known as Thazhath Devika Dinesh in the Passport No. R1459211 issued on 7-7-2017 by the Regional Passport Officer, Regional Passport Office, Cochin, and as Devika Dinesh Thazhath in the PAN Card No. ASCPT2505R issued by the Income Tax Department, Government of India, and as Devika Dinesh in the Ration Card No. 1841007627 (Sl. No. 3), issued by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I will be known by the name Devika Menon only.

This change will come into effect in all records related to me.

Thrissur,
11-6-2020.

DEVIKA DINESH. T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Priya A Menon, Kelath House, Cheror Road, Thrissur City P. O., Thrissur Taluk, Thrissur District, Pin-680 020, holder of S. S. L. C. Book No. D495119 with Register No. 163844 of March 1983, also known as Priya in the Election Identity Card No. KL/09/058/207304 issued on 30-8-2007 by the Electoral Registration Officer, Thrissur LA Constituency, in the Marriage Certificate No. 2/2020 dated 2-3-2020 issued by the Marriage Officer, Thrissur, as Mohandas Priya in the Indian Passport No. L8972276 issued on 24-4-2014 by the Regional Passport Officer, Cochin and as Priyamohandas in the PAN Card No. AQAPP2528E issued by the Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Priya Mohandas consequent on my marriage.

This change will come into effect in all records related to me.

Thrissur,
1-6-2020.

PRIYA A MENON

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohan Dass, Kelath House, Cheroor Road, Thrissur City P. O., Thrissur Taluk, Thrissur District, Pin-680 020, holder of Extract of School Admission Register with Admission No. 5607 date of Admission 21-5-1971 issued by the Headmaster, Sacred Heart Higher Secondary School, Thevara, Ernakulam, in the Service Certificate No. 202320 dated 31-5-1986 issued by the Civ Gazetted Officer, Staff Officer (Vr Lv & M), Bureau of Sailors Bombay, Indian Navy, also known as Mohandas K Nair in the PAN Card No. AONPM3666D issued by the Income Tax Department, Government of India, in the Election Identity Card No. LJL1821578 issued on 21-8-2007 by the Electoral Registration Officer, Thrissur LA Constituency and as Kutty Krishnan Nair Mohandas in the Indian Passport No. L1475455 issued on 23-5-2013 by the Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed my name as Mohandas Kuttykrishnan Nair.

This change will come into effect in all records related to me.

Thrissur,
25-6-2020.

MOHAN DASS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Thoshib Thomas, Mannummal House, Chorankulam Road, Ammadam P. O., Thrissur Taluk, Thrissur District, Pin- 680 563, holder of S. S. L. C. No. D 208970 with Register No. 528115 of March 2003, in the Higher Secondary Examination Certificate No. HSE 0264982 with Register No. 1693301 of March 2005 dated 13-5-2005 and Certificate No. HSE 612283 with Register No. 2209900 of March 2006 dated 22-5-2006 issued by the Joint Director (Examinations) Department of Higher Secondary Education, Government of Kerala, in the Bachelor of Commerce Certificate No. 0885378 with Register No. SKAHBP0761 of April 2018 dated 24-6-2020 issued by the Vice-Chancellor, University of Calicut, in the Certificate Sl. No. 00912/002 with Reg. No. 21148 dated 26-8-2008 issued by the Director, Institute for Research Services, Thrissur, in the Certificate with Reg. No. 50299 issued on 11 July 2012

by the Director of Institute, Blue Ocean, in the Birth Certificate with Registration No. 3196 date of Registration 17-12-1985 issued by the Registrar of Birth and Death, Corporation of Thrissur, in the Election Identity Card No. TAB0761213 issued on 26-10-2017 by the Electoral Registration Officer, 68 Nattika Constituency, in the PAN Card No. AHLPT6528J issued by the Income Tax Department, Government of India, in the Driving Licence No. 8/7003/2010 dated 1-4-2017 issued by the Asst. LA, Thrissur, also known as Thomas Thoshib in the Indian Passport No. T6690046 issued on 28-6-2019 by the Regional Passport Officer, Cochin and as Thoshib in the Ration Card No. 1841001259 (at Serial No. 2) issued on 3-9-2019 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I have changed my name as Thoshib Thomas Mannummal.

This change will come into effect in all records related to me.

Thrissur,
7-7-2020.

THOSHIB THOMAS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ravi. T. R, Thrithalakunnath House, Pottankode, Pazhayannur, Kumbalacode P. O., Thalappilly Taluk, Thrissur District, Pin-680 587, holder of Extract of School Admission Register with Admission No. 3531 date of Admission 18-5-1981 issued by the Headmistress, S. K. V. L. P. S. Potta and also known as Ravi in the Election Identity Card No. GVQ1115047 issued on 1-9-2000 by the Electoral Registration Officer, Chelakkara LA Constituency, in the Ration Card No. 1842114596 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thalappilly, is one and the same person. I have embraced Islam Religion from Hindu-Ezhava Community as per the Discharge Certificate No. 2660 dated 19-1-2020 issued by the President/Secretary, Therbiyathul Islam Sabha, Mukhadar, Calicut with a new name Sulaiman. Hereafter I will be a member of Islam Religion and have changed my name as Sulaiman. T. R.

This change will come into effect in all records related to me.

Pazhayannur,
18-6-2020.

RAVI. T. R

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that, I, Manikandan. A, Erattode House, Vemballur P. O., Alathur Taluk, Palakkad-678 502, holder of S. S. L. C. No. N 585892 with Register No. 346306 of May 2013, in the Senior Secondary School Examination Certificate S. No. 0/15 044758 with Roll No. 920915301399 of October 2015 issued from National Institute of Open Schooling, in the National Trade Certificate in Machanic (Motor Vehicle) Trade No. 183240000012817 with Roll No. 00160832009126 of January 2019 issued from NCVT, Govt. of India, in the Driving Licence No. 49/4214/2016 dated 11-8-2016 issued by the Asst. LA, Alathur, also known as Manikandan in the Birth Certificate with Registration No. 1/2019, date of Registration 22-5-2019 issued by the Registrar of Births and Deaths, Thenkurissi Grama Panchayat, in the Ration Card No. 1950040183 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Alathur is one and the same person. Hereafter, I have changed my name as Vaisakh. A and will sign accrdingly.

This change will come into effect in all records related to me.

Vemballur, 2-7-2020.

MANIKANDAN. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sinanath M., Sainas, Vellilode, P. O. Shivapuram, Thalassery Taluk, Kannur District, Pin-670 702, holder of S. S. L. C. No. R 570172, with Register No. 240682 of March 2016, Higher Secondary Examination Certificate No. HSE 7/2018/092263 with Register No. 5438493 dated 10-7-2018 issued by the Secretary, Board of Higher Secondary Examination, Thiruvananthapuram, Birth Certificate with Registration No. 2799/2000, date of Registration 23-11-2000 issued by the Registrar of Births & Deaths, Mattanur Municipality, Election Identity Card No. XKX2058568 dated 7-4-2019 issued by the Electoral Registration Officer, Mattannur Assembly Constituency, have changed my name as Siyana M.

This change will come into effect in all records related to me.

Kannur, 13-7-2020.

SINANATH M.

മുവാറ്റുപുഴ സബ് രജിസ്ട്രാർ ഓഫീസിൽ നിന്നും പരസ്യം ചെയ്യുന്നത്

(1)

2020 മാർച്ച് 16.

എറണാകുളം ജില്ലയിൽ മുവാറ്റുപുഴ താലൂക്കിൽ ആരക്കുഴ വില്ലേജിൽ ആരക്കുഴ കരയിൽ മണിയാട്ട് എന്ന വീട്ടിൽ താമസിച്ചു വന്നിരുന്നതും മണിയാട്ട് എന്നു കുടി വീട്ടുപേരുള്ള വടക്കേ മണിയാട്ട് വീട്ടിൽ കുര്യാക്കോ മകളുമായിരുന്ന റിട്ടയേർഡ് ടീച്ചർ ശ്രീമതി റോസക്കുട്ടി എന്നവർ എഴുതി വെച്ചിരുന്ന ഒരു വിൽപത്രം ടിയാളുടെ മരണശേഷം വിൽപത്ര

പ്രകാരം അവകാശം സിദ്ധിച്ച ആരക്കുഴ വില്ലേജിൽ ആരക്കുഴ കരയിൽ മണിയാട്ട് വീട്ടിൽ വർക്കി മകൻ തങ്കച്ചൻ എന്നയാൾ മേപ്പടി വിൽപത്രം രജിസ്റ്റർ ചെയ്ത് കിട്ടുന്നതിലേക്കായി 2020 മാർച്ച് മാസം 13-ാം തീയതി ഈ ഓഫീസിൽ ഹാജരാക്കി യിട്ടുള്ളതും വിൽപത്ര കർത്താവായ ശ്രീമതി. റോസക്കുട്ടി എന്നവർ 23-1-2018-ൽ മരിച്ചുപോയിട്ടുള്ളതായി മരണ സർട്ടിഫിക്കറ്റ് ഉൾപ്പെടെയുള്ള രേഖകൾ ഹാജരാക്കി മൊഴി നൽകിയിട്ടുള്ളതും ടി വിൽപത്രം ഈ ഓഫീസിൽ മൂന്നാം പുസ്തകം പി.2/2020-ാം നമ്പരായി വിചാരണ നടപടികൾക്കായി സ്വീകരിച്ചിട്ടുള്ളതുമാണ്. പ്രസ്തുത വിൽപത്രം സംബന്ധിച്ചുള്ള ആദ്യ വിചാരണ ഈ ഓഫീസിൽ വച്ച് 2020-ാമാണ്ട് സെപ്റ്റംബർ മാസം 23-ാം തീയതിയോ ടി ദിവസം ഏതെങ്കിലും കാരണവശാൽ അവധിയായി പ്രഖ്യാപിക്കുകയോ ചെയ്യുകയാണെങ്കിൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസമോ പകൽ 11 മണിക്ക് നടത്തുന്നതിനായി തീരുമാനിച്ചിട്ടുള്ളതുമാണ്. മേൽപറഞ്ഞ വിൽപത്രം വിചാരണ ചെയ്തു രജിസ്റ്റർ ചെയ്ത് കൊടുക്കുന്നതിന് ആർക്കെങ്കിലും എന്തെങ്കിലും തരത്തിൽ ആക്ഷേപമുള്ളപക്ഷം ഈ ഓഫീസിൽ നേരിട്ടോ നിയമപ്രകാരം അധികാരപ്പെടുത്തിയ പ്രതിനിധിയോ ഹാജരായി രേഖാമൂലം മൊഴിയും തെളിവും നൽകേണ്ടതും അല്ലാത്തപക്ഷമോ അതിനുശേഷമോ ഹാജരാക്കുന്ന ആക്ഷേപങ്ങളോ പരാതികളോ ഗൗനിക്കുന്നതല്ലാത്തതും ലഭ്യമായ വിവരങ്ങളുടെ അടിസ്ഥാനത്തിൽ അനന്തര നടപടികൾ പൂർത്തീകരിച്ച് തീർപ്പു കൽപ്പിക്കുന്നതാണെന്നും ഇതിനാൽ അറിയിക്കുന്നു.

(2)

2020 മാർച്ച് 18.

എറണാകുളം ജില്ലയിൽ മുവാറ്റുപുഴ താലൂക്കിൽ ആരക്കുഴ വില്ലേജിൽ ആരക്കുഴ കരയിൽ മണിയാട്ട് എന്ന വീട്ടിൽ താമസിച്ചു വന്നിരുന്നതും മണിയാട്ട് എന്നു കുടി വീട്ടുപേരുള്ള വടക്കേ മണിയാട്ട് വീട്ടിൽ കുര്യാക്കോ മകളുമായിരുന്ന ശ്രീമതി കത്രീന എന്നവർ എഴുതി വെച്ചിരുന്ന ഒരു വിൽപത്രം ടിയാളുടെ മരണശേഷം വിൽപത്ര പ്രകാരം അവകാശം സിദ്ധിച്ച ആരക്കുഴ വില്ലേജിൽ ആരക്കുഴ കരയിൽ മണിയാട്ട് വീട്ടിൽ വർക്കി മകൻ തങ്കച്ചൻ എന്നയാൾ മേപ്പടി വിൽപത്രം രജിസ്റ്റർ ചെയ്ത് കിട്ടുന്നതിലേക്കായി 2020 മാർച്ച് മാസം 13-ാം തീയതി ഈ ഓഫീസിൽ ഹാജരാക്കിയിട്ടുള്ളതും വിൽപത്ര കർത്താവായ ശ്രീമതി കത്രീന എന്നവർ 2-1-2009-ൽ മരിച്ചുപോയിട്ടുള്ളതായി മരണസർട്ടിഫിക്കറ്റ് ഉൾപ്പെടെയുള്ള രേഖകൾ ഹാജരാക്കി മൊഴി നൽകിയിട്ടുള്ളതും ടി വിൽപത്രം ഈ ഓഫീസിൽ മൂന്നാം പുസ്തകം പി. 3/2020-ാം നമ്പരായി വിചാരണ നടപടികൾക്കായി സ്വീകരിച്ചിട്ടുള്ളതുമാണ്. പ്രസ്തുത വിൽപത്രം സംബന്ധിച്ചുള്ള ആദ്യ വിചാരണ ഈ ഓഫീസിൽ വച്ച് 2020-ാമാണ്ട് സെപ്റ്റംബർ മാസം 28-ാം തീയതിയോ ടി ദിവസം ഏതെങ്കിലും കാരണവശാൽ അവധിയായി പ്രഖ്യാപിക്കുകയോ ചെയ്യുകയാണെങ്കിൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസമോ പകൽ 11 മണിക്ക് നടത്തുന്നതിനായി തീരുമാനിച്ചിട്ടുള്ളതുമാണ്. മേൽ പറഞ്ഞ വിൽപത്രം വിചാരണ ചെയ്തു രജിസ്റ്റർ ചെയ്തു കൊടുക്കുന്നതിന് ആർക്കെങ്കിലും എന്തെങ്കിലും തരത്തിൽ ആക്ഷേപമുള്ളപക്ഷം ഈ ഓഫീസിൽ നേരിട്ടോ നിയമപ്രകാരം അധികാരപ്പെടുത്തിയ പ്രതിനിധിയോ ഹാജരായി രേഖാമൂലം മൊഴിയും തെളിവും നൽകേണ്ടതും അല്ലാത്തപക്ഷമോ അതിനുശേഷമോ ഹാജരാക്കുന്ന ആക്ഷേപങ്ങളോ പരാതികളോ ഗൗനിക്കുന്നതല്ലാത്തതും ലഭ്യമായ വിവരങ്ങളുടെ അടിസ്ഥാനത്തിൽ അനന്തര നടപടികൾ പൂർത്തീകരിച്ച് തീർപ്പു കൽപ്പിക്കുന്നതാണെന്നും ഇതിനാൽ അറിയിക്കുന്നു.

(ഒപ്പ്)

മുവാറ്റുപുഴ.

സബ് രജിസ്ട്രാർ.